

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI U.J.MORE
CIVIL CAUSE LIST OF DATE 18.06.2020.
C.R.NO.08**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	SU 2785/09	Shri.Amrityal Chabbilal Nirmal v/s MCGM	Argument	M.P.Vashi	
2	SU 1909/16	Mr. Ashok Sakharam Jadhav v/s MCGM	N.M.Hrg	M.A.Attar	
3.	SU 2777/16	1.Deepak Keshav Shinde 2.Pratap Keshav Shinde v/s MCGM	N.M.Hrg	M.R.Sherekar	
4	SU 1655/17	Anis Ahmed Toufeeq Choudhary v/s MCGM	N.M.Hrg	B.P.Shukla	
5	SU 1656/17	Safique Ahmed Toufeeq Choudhary v/s MCGM	N.M.Hrg	B.P.Shukla	
6	SU 262/18	Vinod Kalyanji Bhagat v/s 1.MCGM 2.Designated officer	N.M.Hrg	Ashok Pande	
7	SU 482/16	Mr.Babullah Abdullah Khan v/s MCGM	N.M. Reply	V.T.Dubey	
8	SU 2574/16	Nootan Shantaram Bhat v/s 1. MCGM 2. The Asst. Municipal Commissioner	Chamber Summons Hrg.	Bipin Joshi	
9	SU-1755/18	Nootan S.Bhat v/s MCGM	Chamber Summons Hrg.	Bipin Joshi	

